GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 274 TO BE ANSWERED ON 15th SEPTEMBER, 2020

DISTRIBUTION OF FOODGRAINS DURING LOCKDOWN

274. SHRI P.C. GADDIGOUDAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has increased the quantum of foodgrains distribution to the States for supply through PDS to the card holders due to lockdown in the wake of Covid-19 pandemic outbreak;
- (b) if so, the details thereof;
- (c) the number of PDS card holders, poor and needy people who have benefited under the scheme, Statewise;
- (d) whether it is proposed to extend the scheme in the coming months also and if so, the details thereof; and
- (e) the steps taken by the Government to ensure availability of essential food items to the States at affordable prices to the poor and needy?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a) to (c): In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID -19, Govt of India had launched scheme for additional allocation of foodgrains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. Accordingly, about 121 LMT of foodgrain was alloted to approximately 80.96 Crore beneficiaries entailing subsidy out go of nearly Necessary orders have been issued 46061 Crore. on 30.03.2020(ANNEXURE-IA & IB).

.....2/-

The above PMGKAY scheme has been extended for a further period of 5 months i.e. July – November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act(NFSA). Accordingly, about 201 LMT of foodgrains have been allotted to approx. 80.43 crore beneficiaries entailing subsidy outgo of nearly Rs.76062.12 Crore. Necessary orders have been issued on 30.06.2020 and 08.07.2020(ANNEXURE-IIA & IIB).

Also, under Atma Nirbhar Bharat Package(ANBP), Govt of India has made allocation of free foodgrain(wheat and rice) for migrants/stranded migrants who are not covered under NFSA or state ration card, @ 5 kg per person per month for two months i.e May and June, 2020 to benefit approximately 8 crore migrants/stranded migrants. Necessary orders issued on 15.05.2020(ANNEXURE-IIIA & III B).

The entitlement of foodgrains under PMGKAY and ANBP is in addition to their normal entitlement under the NFSA.

- (d): The above PMGKAY scheme has already been extended till November, 2020.
- (e): With the view to effectively handle the public grievances under NFSA, all States/UTs have setup toll-free number/online grievance redressal systems in their respective portals. This is in addition to the existence of District Grievance Redressal Officers (DGROs), Vigilance Committees at different levels and State Food Commissions (SFCs) to rationalize the coverage of beneficiaries under NFSA. With the help of such mechanisms in place, the States/UTs are able to effectively address the grievances related to foodgrain distribution.

F.No.7-1/2019(i)-BP.III

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Deptt. Of Food & Public Distribution

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Krishi Bhawan, New Delhi Dated: 30th March, 2020

OFFICE MEMORANDUM

Subject: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain to all the beneficiaries covered under Targeted Public Distribution System (TPDS) free of cost for a period of three months.

The undersigned is directed to refer to pro-poor initiatives announced under Pradhan Mantri Garib Kalyan Package as a part of Economic response to COVID-19 to ameliorate the hardship faced by the poor due to economic disruption caused by Corona Virus and to say that it has been decided with the approval of the Competent Authority to provide additional foodgrain @5kg/person/month free of cost for three months, i.e. April-June, 2020 to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA. The above allocation will be over and above the regular monthly allocation of foodgrain under NFSA to such beneficiaries. The beneficiaries of TPDS in the UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli and Daman & Diu who receive benefits under NFSA in form of DBT would also be provided foodgrain under this Scheme.

2. The Government of India will bear the entire cost on account of such distribution. To meet the requirement of foodgrain under the above scheme, State/UT-wise allocation order is being issued separately.

Sd/-(Abhay Kumar) Under Secretary to Govt. of India

Food Corporation of India [Kind attention: Sri DV Prasad, CMD] New Delhi,

F.No.7-1/2019 (ii)-BP.III Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi Dated: 30th March, 2020

To,

- 1. The Principal Secretaries/ Secretaries
 Food and Civil Supplies Department (All States/UTs)
- 2. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.

Sub: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain for distribution to all the beneficiaries under TPDS (AAY and PHH) @5kg per person per month free of cost for a period of three months, i.e. April-June, 2020

Sir/Madam,

In continuation of this Department's Office Memorandum No F.No. 7-1/2019(i)-BP.III dated 30.03.2020 on the above cited subject, I am directed to convey additional allocation of foodgrains to States/UTs for distribution to all the beneficiaries covered under TPDS (AAY and PHH) @5 kg per person per month for a period of three months, i.e. April-June, 2020, free of cost, as per Annexure.

- The States/UTs Govt. are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, for States/UTs who have already lifted the allocation under NFSA for April may lift this additional allocation for April till 30 April. Further, the States/UTs may at their discretion lift the additional monthly allocation earlier subject to availability of stocks with FCI within the State/UT.
- The above allocation will be in addition to the regular monthly allocation under NFSA.
- 4. Please acknowledge the receipt of the letter.

Yours faithfully,

Encl: as above.

Sd/

(Abhay Kumar)

Under Secretary to Govt. of India

Copy to:

- 1. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.
- 2. Addl. Secretary (Policy & FCI)
- 3. Economic Adviser(NFSA)
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.
- 5. The GM, FCI, Regional Offices, concerned.

Additional allocation of foodgrains to all the beneficiaries under PRADHAN MANTRI GARIB KALYAN ANNA YOJANA for a period of three months i.e April-June, 2020

| Name of State/ | No. | | persons | | Additi | ional allocat | ion per mon | th(In MTs) | |
|-----------------------|--------|----------------|----------|----------|-----------|-----------------------------|-------------|----------------------------|------------|
| UT | Lakh) | d under | NFSA(III | | | | | | |
| | AAY | PHH | Total | | AAY | | | PHH | |
| | | | | Wheat | Rice | Total | Wheat | Rice | Tota |
| Andhra Pradesh | 23.52 | 244.71 | 268.23 | 0.00 | 11760.00 | 11760.000 | 0.000 | 122355.000 | 122355.000 |
| Arunachal Pradesh | 1.47 | 6.74 | 8.21 | 0.00 | 736.55 | 736.550 | 0.000 | 3369.055 | 3369.05 |
| Assam | 29.59 | 221.94 | 251.53 | 0.00 | 14793.27 | 14793.270 | 0.000 | 110971.350 | 110971.350 |
| Bihar | 116.55 | 740.57 | 857.12 | 0.00 | 58275.00 | 58275.000 | 0.000 | 370285.000 | 370285.00 |
| Chattisgarh | 20.42 | 180.35 | 200.77 | 0.00 | 10210.00 | 10210.000 | 0.000 | 90175.000 | 90175.00 |
| Delhi | 2.90 | 69.83 | 72.73 | 0.00 | 1452.02 | 1452.015 | 0.000 | 34914.605 | 34914.60 |
| Goa | 0.50 | 4.82 | 5.32 | 0.00 | 248.54 | 248.540 | 0.000 | 2411.430 | 2411.43 |
| Gujarat | 42.77 | 339.77 | 382.54 | 0.00 | 21384.87 | 21384.870 | 0.000 | 169883.065 | 169883.06 |
| Haryana | 11.35 | 115.14 | 126.49 | 5675.00 | 0.00 | 5675.000 | 57570.000 | 0.000 | 57570.00 |
| Himachal Pradesh | 7.67 | 20.98 | 28.64 | 0.00 | 3832.57 | 3832.570 | 0.000 | 10489.710 | 10489.71 |
| Jharkhand | 37.98 | 225.72 | 263.70 | 0.00 | 18987.78 | 18987.780 | 0.000 | 112862.335 | 112862.33 |
| Karnataka | 43.91 | 358.02 | 401.93 | 0.00 | 21955.00 | 21955.000 | 0.000 | 179010.000 | 179010.00 |
| Kerala | 25.59 | 129.21 | 154.80 | 0.00 | 12793.14 | 12793.140 | 0.000 | 64606.920 | 64606.92 |
| Madhya Pradesh | 50.20 | 496.22 | 546.42 | 0.00 | 25101.66 | 25101.660 | 0.000 | 248108.340 | 248108.34 |
| Maharashtra | 108.01 | 592.16 | 700.17 | 0.00 | 54005.00 | 54005.000 | 0.000 | 296080.000 | 296080.00 |
| Manipur | 2.01 | 22.56 | 24.57 | 0.00 | 1002.50 | 1002.500 | 0.000 | 11281.405 | 11281.40 |
| Meghalaya | 2.91 | 18.54 | 21.46 | 0.00 | 1456.81 | 1456.805 | 0.000 | 9270.780 | 9270.78 |
| Mizoram | 0.82 | 5.86 | 6.68 | 0.00 | 408.70 | 408.700 | 0.000 | 2932.375 | 2932.37 |
| | 2.11 | 11.94 | 14.05 | 0.00 | 1053.83 | 1053.825 | 0.000 | 5969.610 | 5969.61 |
| Nagaland Odisha | 41.78 | 281.82 | 323.60 | 0.00 | 20888.81 | 20888.810 | 0.000 | 140909.270 | 140909.27 |
| Punjab | 7.71 | 133.74 | 141.45 | 3855.00 | 0.00 | 3855.000 | 66870.000 | 0.000 | 66870.00 |
| | 37.00 | 409.62 | 446.62 | 18500.00 | 0.00 | 18500.000 | 204810.000 | 0.000 | 204810.00 |
| Rajasthan Sikkim | 0.55 | 3.24 | 3.79 | 0.00 | 273.54 | 273.535 | 0.000 | 1620.405 | 1620.40 |
| | 73.27 | 284.07 | 357.34 | 0.00 | 36635.19 | 36635.190 | 0.000 | 142033.370 | 142033.37 |
| Tamil Nadu | 15.29 | 176.33 | 191.62 | 0.00 | 7645.00 | 7645.000 | 0.000 | 88165.000 | 88165.00 |
| Telangana | 4.98 | 19.85 | 24.83 | 0.00 | 2489.67 | 2489.665 | 0.000 | 9924.400 | 9924.40 |
| Tripura Uttar Pradesh | 204.73 | 1315.86 | 1520.59 | 0.00 | 102362.50 | 102362.500 | 0.000 | 657930.715 | 657930.71 |
| | 7.92 | 54.04 | 61.96 | 0.00 | 3959.23 | 3959.230 | 0.000 | 27019.720 | 27019.72 |
| Uttarakhand | | 546.85 | 601.84 | 0.00 | 27495.19 | 27495.190 | 0.000 | 273423.660 | 273423.66 |
| West Bengal | 54.99 | 0.46 | 0.61 | 0.00 | 72.14 | 72.135 | 0.000 | 232.175 | 232.17 |
| A&N | 0.14 | | 0.76 | 0.00 | 21.60 | 21.595 | 0.000 | 360.465 | 360.46 |
| Daman & Diu | 0.04 | 0.72 | 1.73 | 0.00 | 101.32 | 101.315 | 0.000 | 762.715 | 762.71 |
| DNH (Kind) | 0.20 | 1.53 | | | 20.00 | 20.000 | 0.000 | 90.000 | 90.00 |
| Lakshadweep | 0.04 | 0.18 | 0.22 | 0.00 | 5303.22 | 5303.220 | 0.000 | 30721.565 | 30721.56 |
| J&K | 10.61 | 61.44 | 72.05 | 0.00 | | 146.020 | 0.000 | 573.455 | 573.45 |
| Ladakh | 0.29 | 1.15 | 1.44 | 0.00 | 146.02 | | 329250.000 | 3218742.895 | 3547992.89 |
| Total | 989.80 | 7095.99 Uni | | | | 494900.630 menting DBT 0 | | 3210742.033 | 3347332.03 |
| | | 2.25 | 0.26 | 0.00 | 0.60 | 0.675 | 0.000 | 181.305 | 181.30 |
| DNH (Cash) | 0.00 | 0.36 | 0.36 | 0.00 | 0.68 | 0.675 | | 0.000 | 1372.40 |
| Chandigarh | 0.01 | 2.74 | 2.75 | 3.29 | 0.00 | 3.285 | 1372.405 | | 2721.69 |
| Puduchery | 0.84 | 5.44 | 6.28 | 0.00 | 420.04 | 420.035 | 0.000 | 2721.695 2903.00 | 4275.4 |
| Total(DBT) | 0.85 | 8.55 | 9.40 | 3.29 | 420.71 | 424.00 | 1372.41 | 2903.00 | 42/3.4 |
| Grand Total | 990.65 | 7104.54 | 8095.19 | 28033.29 | 467291.34 | 495324.63 | 330622.41 | 3221645.90 | 3552268.3 |

F. No. 7-1/2019-BP.III(Pt.)(371225)
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution

New Delhi, the 30 June, 2020

OFFICE MEMORANDUM

Subject: Extension of PMGKAY for another 5 months - reg

The undersigned is directed to refer to this Department's OM of even no. dated 30.03.2020 on the above mentioned subject and to say that the PMGKAY scheme for providing additional foodgrain @ 5kg/person/month free of cost to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA (including those covered under DBT), during April to June 2020, stands extended for another five months i.e. from July 1,2020 upto Nov 30th,2020.

2. The detailed State/UT wise allocation orders etc. will be issued separately in due course.

Sd/-(K. Roy Varghese) Under Secretary to Govt. of India

To

CMD, FCI, New Delhi

Copy To,

- 1. Principal Secretaries/Secretaries/Commissioners, Food & Civil Supplies Department (All States/UTs)
- 2. Economic Advise(NFSA)
- 3. ED (Sales) /General Manager (Sales), FCI, New Delhi.
- 4. The GM, FCI, Regional Offices, concerned.
- 5. The Resident Commissioner, All StatesiUTs, New Delhi.
- Dir (PD)/Dir (Policy)/Di(Movt)/Dir. (Fin.)/DS(Finance) /DS(BP).
- 7. NFSA/BP-I / WJ /PD.I/PD.IItPD.flil Movt.I / FC A/c sections
- 8. NIC, Deptt. of Food & PD with the request to upload this allocation letter on the Official website of this Department.
- 9. Hindi section with the request to provide the translated version of the order in hindi.
- 10. State file / Guard file.

Copy also forwarded for kind information to

- 1. PS to Hon'ble M/o CAF&PD.
- 2. PS to MoS, CAF&PD
- 3. PPS to Secretary, DFPD
- 4. PPS to Secretary, DEA, North Block, New Delhi
- 5. PPS to AS&FA, DFPD
- 6. PPS to AS(Policy & FCI), DFPD

F.No.7-1/2019-BP.III(Pt.)[371225]
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Deptt. of Food & Public Distribution

Krishi Bhawan, New Delhi Dated: 8 July, 2020

To,

1. The Principal Secretaries/Secretaries,

Food and Civil Supplies Department(All States/UTs)

2. The Chairman-Cum-Managing Director,

Food Corporation of India, New Delhi.

Subject: **PRADHAN MANTRI GARIB KALYAN ANNA YOJANA**-EXTENISON of Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY and PHH including those covered under DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020-reg.

Sir/Madam,

In continuation of this Department's Office Memorandum No.7-1/2019-BP.III(Pt.) dated 30.06.2020 reg extension of PMGKAY for another 5 months, the undersigned is directed to convey Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY, PHH & DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020, as per Annexure.

- 2. The States/UTs are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, the States/UTs who have already lifted the allocation under NFSA for the month of July, 2020, may lift this additional allocation for the month of July, 2020 within a period of 30 days from the date of issue of this letter. Further, the States/UTs may at their discretion lift the additional allocation earlier subject to availability of stocks with FCI within the State/UT.
- The above allocation will be in addition to the regular monthly allocation under NFSA. The States/UTs may provide wide publicity about this additional allocation so that each and every beneficiary is informed about their entitlement of free food-grains under PMGKAY.
- 4. The Government of India will bear the entire cost on account of such distribution including food subsidy, intra-state transportation and dealer's margin/additional dealers margin, without any sharing by States/UTs.
- Please acknowledge the receipt of the letter.

Yours faithfully,

Encl. As above

Sd/ (K. Roy Varghese) Under Secretary to Govt of India

| Total Wheat Rice Total Wheat Rice Total Total | 20108398.08 | 4021679.615 | 3558560.695 | 1926162.111 | 1632398.584 | 463118.920 | 272716.930 | 190401.990 | 8043.35923 | 7117.12139 | 926.23784 | Total | |
|--|-----------------|--|-------------|--------------|-----------------|---------------|-------------|-------------|-------------------|---------------------|---------------------|-------------------|-----|
| Part | Т | | 573.455 | | | 146.020 | | | | 1.14691 | 0.29204 | Ladakh | 36 |
| Part | 181026.675 | 36205.335 | 30902.115 | | | 5303.220 | | | | 61.80423 | 10.60644 | J&K | 35 |
| | 15859.75 | 3171.950 | 2747.675 | | | 424.275 | | | | 5.49535 | 0.84855 | Puduchery(PMGKAY) | 34 |
| Alice Private Privat | 6985.875 | 1397.175 | 1394.085 | 0.000 | | | | 3.09000 | | 2.78817 | 0.00618 | Chandigarh(DBT) | 33 |
| Patrophysics Patr | | 110.000 | 90.000 | | | | 20.00000 | 0.00000 | | 0.18000 | 0.04000 | Lakshadweep | 32 |
| No. of person. Robert Protect Robert Protect Robert | | 1439.645 | 1315.095 | 1022.486 | | | 96.83763 | 27.71238 | | 2.63019 | 0.24910 | DNHⅅ(incl.DBT) | 31 |
| Part | | 304.310 | 232.175 | 203.873 | | 72.135 | 63.34174 | 8.79326 | 0.60862 | 0.46435 | 0.14427 | A&N | 30 |
| Patricy Patr | | 300918.850 | 273423.660 | 110736.582 | | 27495.190 | 11135.55195 | | 601.83770 | 546.84732 | 54.99038 | West Bengal | 29 |
| No. of persons No. | 154850 | 30970.000 | 27010.770 | 10804.308 | | 3959.230 | 1583.69200 | 2375.53800 | 61.94000 | 54.02154 | 7.91846 | Uttarakhand | 28 |
| No. of persons No. | 3634886.325 | 726977.265 | 661413.315 | 264565.326 | 396847.989 | 65563.950 | 26225.58000 | 39338.37000 | 1453.95453 | 1322.82663 | 131.12790 | Uttar Pradesh | 27 |
| No. of familiary Personn Incal personn | 62545.825 | 12509.165 | 9681.665 | 9681.665 | 0.000 | 2827.500 | 2827.50000 | 0.00000 | 25.01833 | 19.36333 | 5.65500 | Tripura | 26 |
| No. of familicy/persons identified under MSA (in labs) Persons Persons | 479050 | 95810.000 | 88165.000 | 88165.000 | 0.000 | 7645.000 | | 0.00000 | 191.62000 | 176.33000 | 15.29000 | Telangana | 25 |
| No. of Persons No. of | 893342.8 | 178668.560 | 142033.370 | 135783.902 | 6249.468 | 36635.190 | 35023.24164 | 1611.94836 | 357.33712 | 284.06674 | 73.27038 | Tamil Nadu | 24 |
| No. of familites/persons identified under MSA (in liably) | 9469.7 | 1893.940 | 1620.405 | 1620.405 | 0.000 | 273.535 | 273.53500 | | 3.78788 | 3.24081 | 0.54707 | Sikkim | 23 |
| Andready Prepared | 1116550 | 223310.000 | 204810.000 | 0.000 | 204810.000 | 18500.000 | 0.00000 | 18500.00000 | 446.62000 | 409.62000 | 37.00000 | Rajasthan | 22 |
| AAV Priority Priority | 353625 | 70725.000 | 66870.000 | 0.000 | 66870.000 | 3855.000 | 0.00000 | 3855.00000 | 141.45000 | 133.74000 | 7.71000 | Punjab | 21 |
| No. of families/persons identified under NFSA (in labid) | 808990.4 | 161798.080 | 140909.270 | 122210.610 | 18698.660 | 20888.810 | 18116.86491 | 2771.94509 | 323.59616 | 281.81854 | 41.77762 | Odisha | 20 |
| Any Priority | 35117.175 | 7023.435 | 5969.610 | 5969.610 | 0.000 | 1053.825 | 1053.82500 | 0.00000 | 14.04687 | 11.93922 | 2.10765 | Nagaland | 19 |
| Any Priority Pri | 16705.375 | 3341.075 | 2932.375 | 2932.375 | | 408.700 | 408.70000 | 0.00000 | | 5.86475 | 0.81740 | Mizoram | 18 |
| Any Priority Pri | 53637.925 | 10727.585 | 9270.780 | 9270.780 | 0.000 | 1456.805 | 1456.80500 | 0.00000 | 21.45517 | 18.54156 | 2.91361 | Meghalaya | 17 |
| No. of families/persons identified under MESA (in lask) Per monnth foodgrains requirement (MTS) | 61674.3 | 12334.860 | 11332.360 | 11332.360 | 0.000 | 1002.500 | 1002.50000 | 0.00000 | 24.66972 | 22.66472 | 2.00500 | Manipur | 16 |
| No. of families Prividin | 1750425 | 350085.000 | 296080.000 | 129949.512 | 166130.488 | 54005.000 | 23702.79450 | 30302.20550 | 700.17000 | 592.16000 | 108.01000 | Maharashtra | 15 |
| No. of families/persons identified under FYNG (in lakh) | 1366050 | 273210.000 | 248108.340 | 49621.668 | 198486.672 | 25101.660 | 5020.33200 | 20081.32800 | 546.42000 | 496.21668 | 50.20332 | Madhya Pradesh | 14 |
| No. of families/persons Identified under PREAL (in lakh) | 387000.3 | 77400.060 | 64606.920 | 52790.314 | 11816.606 | 12793.140 | 10453.27469 | 2339.86531 | 154.80012 | 129.21384 | 25.58628 | Kerala | 13 |
| No. of families/persons identified under NFSA (in lask) Per monnth Per monnth | 1004825 | 200965.000 | 179010.000 | 179010.000 | 0.000 | 21955.000 | 21955.00000 | 0.00000 | 401.93000 | 358.02000 | 43.91000 | Karnataka | 12 |
| No. of families/persons dentified under NFSA (in lash) | 659250.575 | 131850.115 | 112862.335 | 100086.319 | 12776.016 | 18987.780 | 16838.36330 | 2149.41670 | 263.70023 | 225.72467 | 37.97556 | Jharkhand | 11 |
| No. of families/persons identified under NFSA (in lakh) No. of persons No. of persons | 71611.4 | 14322.280 | 10489.710 | 4329.103 | 6160.607 | 3832.570 | 1581.70164 | 2250.86836 | 28.64456 | 20.97942 | 7.66514 | Himachal Pradesh | 10 |
| No. of families/persons identified under NFSA (in lakh) | 316225 | 63245.000 | 57570.000 | 0.000 | 57570.000 | 5675.000 | 0.00000 | 5675.00000 | 126.49000 | 115.14000 | 11.35000 | Haryana | 9 |
| No. of families/persons identified under NFSA (in lakh) AAY Priority | 956339.675 | 191267.935 | 169883.065 | 50964.920 | 118918.146 | 21384.870 | 6415.46100 | 14969.40900 | 382.53587 | 339.76613 | 42.76974 | Gujarat | 00 |
| No. of families/persons identified under NFSA (in lakh) Priority Priori | 13299.85 | 2659.970 | 2411.430 | 2411.430 | 0.000 | 248.540 | 248.54000 | 0.00000 | 5.31994 | 4.82286 | 0.49708 | Goa | 7 |
| No. of families/persons identified under NFSA (in lakh) Per monnth foodgrains requirement (MTs) | 181833.1 | 36366.620 | 34914.605 | 6982.921 | 27931.684 | 1452.015 | 290.40300 | 1161.61200 | 72.73324 | 69.82921 | 2.90403 | Delhi | 6 |
| No. of families/persons Identified under NFSA (in lakh) No. of persons Identified under NFSA (in lakh) AAY A | 501925 | 100385.000 | 90175.000 | 90175.000 | 0.000 | 10210.000 | 10210.00000 | 0.00000 | 200.77000 | 180.35000 | 20.42000 | Chattisgarh | 5 |
| No. of families/persons identified under NFSA (in lakh) Per monnth foodgrains requirement (MTs) | 2177908.525 | 435581.705 | 373056.705 | 223834.023 | 149222.682 | 62525.000 | 37515.00000 | 25010.00000 | 871.16341 | 746.11341 | 125.05000 | Bihar | 4 |
| No. of families/persons identified under NFSA (in lakh) Per monnth foodgrains requirement (MTs) | 628823.1 | 125764.620 | 110971.350 | 110971.350 | 0.000 | 14793.270 | 14793.27000 | 0.00000 | 251.52924 | 221.94270 | 29.58654 | Assam | ω |
| Allocation under PividAAY on extension for the period July-Novelliber, 2020 under RAT or the Permonnth foodgrains requirement (MTs) No. of families/persons identified under NFSA (in lakh) AAY Priority AAY Priority No. of persons No. of persons No. of persons No. of persons Andhra Pradesh 23.52000 244.71000 268.23000 268.23000 11760.0000 | 20528.025 | 4105.605 | 3369.055 | 3369.055 | 0.000 | 736.550 | 736.55000 | 0.00000 | 8.21121 | 6.73811 | 1.47310 | Arunachal Pradesh | 2 |
| Allocation under PIVIGNAY on extension for the period July-Novelliber, 2020 under AAT & Fill States/ UTs AAY Priority AAY Priority Total persons Wheat Rice Total Wheat Rice Total MTs) No. of person No. of persons Wheat Rice Total Wheat Rice Total MTs) | 670575 | 134115.000 | 122355.000 | 122355.000 | 0.000 | 11760.000 | 11760.00000 | 0.00000 | 268.23000 | 244.71000 | 23.52000 | Andhra Pradesh | 1 |
| No. of families/persons identified under NFSA (in lakh) AAY Priority AAY Priority AAY AAY AAY AAY AAY AAY AAY A | In MTs) | oodgrains for 1 months (In MTs) | | Rice | Wheat | Total | Rice | Wheat | Total persons | No. of persons | No. of person | States/ UTs | No. |
| Per monnth foodgrains requirement (MTs | otal foodgrains | | | PHH | | | AAY | | | Priority | AAY | | 2 |
| Allocation under Pivignay on extension for the period July-Indventiber, 2020 under Ami & Filli | 150 | | | rement (MTs) | oodgrains requi | Per monnth fo | | | er NFSA (in lakh) | sons identified und | No. of families/per | | |
| | | | 3 | o all act | CIIIDCI, 202 | a July 1400 | נונק ספווס | | GIVAT OIL EXT | ulidel Fivi | Allocation | | I |

F.No.7-1/2019-BP.III(Pt.)(i)

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi Dated:15th May, 2020

OFFICE MEMORANDUM

Subject: Allocation of foodgrain to the Migrants @ 5 kg per person per month for two months free of cost as part of Economic measures (Atma Nirbhar Bharat) reg

The undersigned is directed to refer to the announcement made by Hon'ble Finance Minister on 14.5.2020 as part of the Economic Measures (Atma Nirbhar Bharat) and to state that it has been decided to allocate free foodgrain for the migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards, @ 5 kg per person per month free of cost for two months (May & June, 2020) to benefit approximately 8 crore stranded migrants to help mitigate their plight during this precarious COVID-19 situation and to ensure availability of foodgrain to them.

2. The Government of India will bear the entire cost on account of such distribution including food subsidy, intra-state transportation, dealer's margin/additional dealers margin etc without any sharing by States/UTs. State/UT wise allocation orders is being issued separately.

Sd/-

(Abhay Kumar)
Under Secretary to the Govt. of India
Tel:011-23385726

Food Corporation of India
[Kind Attention: Shri D.V.Prasad, CMD]
New Delhi.
Copy to;

- 1. AS & FA, DFPD
- 2. The Food Secretaries/Commissioners/Addl. Secretaries (All States/UTs)
- 3. Economic Adviser(NFSA)
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.
- 5. The GM, FCI, Regional Offices, concerned.
- 6. The Resident Commissioner, All States/UTs, New Delhi.
- 7. Dir (PD)/Dir (Policy)/Dir(Movt.)/Dir (Fin & Budget) DS(NFSA)/DS(Finance) /DS(BP).
- 8. NFSA/BP-I / Py.I /PD.I/PD.II/PD.III/ Movt.I / FC A/c sections
- 9. NIC, Deptt. of Food & PD with the request to upload this allocation letter on the official website of this Department.
- 10. Hindi section with the request to provide the translated version of the order in hindi.

11. State file / Guard file.

Copy also forwarded for information to:

- 1. PS to Hon'ble MCAF&PD.
- 2. PS to MoS, CAF&PD
- 3. PPS to Secy, DFPD
- 4. PPS to Secv. DEA

F.No.7-1/2019-BP.III(Pt.)(ii)
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi Dated :15th May, 2020

To,

 The Food Secretaries/Commissioners/Addl. Secretaries (All States/UTs)

The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.

Subject: Allocation of foodgrain to the Migrant @ 5kg per person per month for two months free of cost as part of Economic measures (Atma Nirbhar Bharat) reg

Sir/Madam,

In continuation of this Department O.M. No. 7-1/2019-BP.III(Pt.)(i) dated 15.05.2020 on the above cited subject, I am to convey allocation of foodgrain for stranded migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards @ 5 kg per person per month free of cost for a period of two months (May & June, 2020) as per Annexure.

- 2. The allocation shown against each State/UT is the maximum limit of allocation under the scheme. The State may utilize it for distribution among stranded migrants as per actual basis or up the limit indicated in the Annexure, whichever is lesser. The states/UTs
- (i) Shall use these allocated foodgrains solely for distribution among stranded migrants subject to the condition that they are not covered under the NFSA or any State Scheme PDS Cards.

(ii) Identification of beneficiaries and distribution of foodgrain to such beneficiary will be the responsibility of respective State / UT Government.

(iii) A mechanism may be put in place by the States / UTs to share their details after fully distributing respective allocated foodgrains, with the Department of Food and Public Distribution, by and large on the pattern adopted in the case of PMGKAY.

(iv) States / UTs may report the distribution details with left over/balance foodgrain, if any, to this Department not later than 15 July, 2020.

3. The validity period for lifting the additional allocation for the month of May, 2020 will be upto 31.05.2020 and for June, 2020 will be upto 15.06.2020. If the States / UTs desires, they may lift the entire additional allocation for the month of May and June, 2020 in one go for which validity period will be 30 days from the date of issue of this letter.

Yours faithfully,

Encl. As above.

Sd/(Abhay Kumar)
Under Secretary to the Govt. of India
Tel:011-23385726

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|-------------|---------|-------------|-----------|------------|---|--------------|-------------|---------|-----------|-------------|------------|-------------|--------|-------------|-------------|---------------|-----------|-----------|------------|---------|-----------|--------|-----------|----------|----------|-----------|-----------|-------------|----------------|-----------|-----------|------------|------------------|---------|-------------|---------|-----------|-------------|-----------|-----------|-------------------|----------------|----------------|---|--|
| Grand Total | | Total (DBT) | Puduchery | Chandinach | Date (Cart) | | Total | Ladakh | J&K | Lakshadweep | DNH (Kind) | Daman & Diu | A&N | West Bengal | Uttarakhand | Uttar Pradesh | Tripura | Telangana | Tamil Nadu | Sikkim | Rajasthan | Punjab | Odisha | Nagaland | Mizoram | Meghalaya | Manipur | Maharashtra | Madhya Pradesh | Kerala | Karnataka | Jharkhand | Himachal Pradesh | Haryana | Gujarat | Goa | Delhi | Chattisgarh | Bihar | Assam | Arunachal Pradesh | Andhra Pradesh | | Charles / ITTs | |
| 8002.66 | 5.40 | 9 40 | 86.9 | 0.36 | 222 | | 7993.27 | 1.44 | 72.41 | 0.22 | 1.73 | 0.76 | 0.61 | 601.84 | 61.96 | 1420.33 | 24.83 | 191.62 | 357.34 | 3.79 | 446.62 | 141.45 | 323.60 | 14.05 | 6.68 | 21.46 | 24.57 | 700.17 | 546.42 | 154.80 | 401.93 | 263.70 | 28.64 | 126.49 | 382.54 | 5.32 | 72.73 | 200.77 | 864.50 | 251.53 | 8.21 | 268.23 | NFSA (In Lakh) | Beneficiaries under | |
| 800.27 | 0.94 | 020:0 | 0.273 | 0.036 | | | 799.327 | 0.144 | 7.241 | 0.022 | 0.173 | 0.076 | 0.061 | 60.184 | 6.196 | 142.033 | 2.483 | 19.162 | 35.734 | 0.379 | 44.662 | 14.145 | 32.360 | 1,405 | 0.668 | 2.146 | 2.457 | 70.017 | 54.642 | 15.480 | 40.193 | 26.370 | 2.864 | 12.649 | 38.254 | 0.532 | 7.273 | 20.077 | 86.450 | 25.153 | 0.821 | 26.823 | Lakh) | 10 % of Total | |
| 52163.654 | 137.309 | 137 560 | 137.389 | 0 | Omon term | Ilaina Total | 52026.08505 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 22331 | 7072.5 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | | | 0 | 6324.5 | 13388.75545 | | 2909.3296 | | 0 | 0 | 0 | | Wheat | Allocation for on | Additiona |
| 347969.547 | 332.371 | 271.175 | 314 173 | 18.198 | official learning belongs thereof implementing belocasing | | 347637.176 | 71.9475 | 3620.5335 | 11 | 86.403 | 38.206 | 30.431 | 30091.885 | 3097.895 | 71016.327 | 1241.4065 | 9581 | 17866.856 | 189.394 | 0 | 0 | 16179.808 | 702.3435 | 334.1075 | 1072.7585 | 1228.3905 | 35008.5 | 27321 | 7740.006 | 20096.5 | 13185.0115 | 1432.228 | 0 | 5738.03805 | 265.997 | 727.3324 | 10038.5 | 43224.848 | 12576.462 | 410.5605 | 13411.5 | Rice | Allocation for one month @ 5kg/person/month (In MT) | Additional allocation of foodgrains for Migrants |
| 400133.201 | 469.940 | 314.173 | 21/.569 | 18.198 | i impiementing DB1 | | 399663.261 | 71.9475 | 3620.5335 | 11 | 86.403 | 38.206 | 30.431 | 30091.885 | 3097.895 | 71016.327 | 1241.4065 | 9581 | 17866.856 | 189.394 | 22331 | 7072.5 | 16179.808 | 702.3435 | 334.1075 | 1072.7585 | 1228.3905 | 35008.5 | 27321 | 7740.006 | 20096.5 | 13185.0115 | 1432.228 | 6324.5 | 19126.7935 | 265.997 | 3636.662 | 10038.5 | 43224.848 | 12576.462 | 410.5605 | 13411.5 | Total | n/month (In MT) | odgrains for N |
| 104327.3081 | 275.138 | | 2/5.138 | 0 | 1 | | 104052.1701 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 44662 | 14145 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12649 | 26777.5109 | 0 | 5818.6592 | 0 | 0 | 0 | 0 | 0 | Wheat | Alloca | igrants |
| 695939.094 | 664.742 | 628.346 | 0 | 36.396 | | | 695274.3519 | 143.895 | 7241.067 | 22 | 172.806 | 76.412 | 60.862 | 60183.77 | 6195.79 | 142032.654 | 2482.813 | 19162 | 35733.712 | 887.878 | 0 | 0 | 32359.616 | 1404.687 | 668.215 | 2145.517 | 2456.781 | 70017 | 54642 | 15480.012 | 40193 | 26370.023 | 2864.456 | 0 | 11476.0761 | 531.994 | 1454.6648 | 20077 | 86449.696 | 25152.924 | 821.121 | 26823 | Rice | Allocation for two months (in MTs) | |
| 800266.402 | 939.880 | 628.346 | 275.138 | 36.396 | | | 799326.522 | 143.895 | 7241.067 | 22 | 172,806 | 76.412 | 60,862 | 60183.77 | 6195.79 | 142032.654 | 2482.813 | 19162 | 35733.712 | 378.788 | 44662 | 14145 | 32359.616 | 1404.687 | 668.215 | 2145.517 | 2456.781 | 70017 | 54642 | 15480.012 | 40193 | 26370.023 | 2864.456 | 12649 | 38253.587 | 531.994 | 7273.324 | 20077 | 86449.696 | 25152.924 | 821.121 | 26823 | Total | s (in MTs) | |
| | | 0.00 | 100.00 | 0.00 | | | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 100.00 | 100.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 100.00 | 70.00 | 0.00 | 80.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | Wheat | Ratio in w | |
| | | 100.00 | 0.00 | 100.00 | | | | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 0.00 | 0.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 0.00 | 30.00 | 100.00 | 20.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | Rice | Ratio in which foodgrains are to be given | MINEVOKE |
| | | 100.00 | 100.00 | 100.00 | | | | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 | Total | s are to be | |